

(1) A statement (Hindi and English versions) showing reasons for delay in laying the above Report. [Placed in Library. See No. LT-11029/76.]

(3) A copy of Notification No. G.O. Ms. No. 917 (Hindi and English versions) published in Tamil Nadu Government Gazette dated the 24th December, 1975 making certain amendments to the Madras Catering Establishments Rules, 1959, under sub-section (4) of section 29 of the Tamil Nadu Catering Establishments Act, 1958 read with clause (c)(iv) of the proclamation dated the 31st January, 1976 issued by the President in relation to the State of Tamil Nadu. [Placed in Library. See No. LT-11030/76.]

(4) A copy of Notification No. G.O. Ms. No. 868 (Hindi and English versions) published in Tamil Nadu Government Gazette dated the 3rd December, 1975 making certain amendments to the Tamil Nadu Labour Welfare Fund Rules, 1973 under sub-section (5) of section 41 of the Tamil Nadu Labour Welfare Fund Act, 1972 read with clause (c)(iv) of the Proclamation dated the 31st January, 1976 issued by the President in relation to the State of Tamil Nadu. [Placed in Library. See No. LT-11031/76.]

(5) A copy each of the following Notifications (Hindi and English versions) under sub-section (5) of section 38 of the Industrial Disputes Act, 1947 read with clause (c)(iv) of the Proclamation dated the 31st January, 1976 issued by the President in relation to the State of Tamil Nadu:—

(i) S.R.O. A-127/76 (G.O. Ms. No. 335) published in Tamil Nadu Government Gazette dated the 9th May, 1976 mak-

ing certain amendments to the Tamil Nadu Industrial Disputes Rules, 1958.

(ii) G.O. Ms. No. 522 published in Tamil Nadu Government Gazette dated the 30th June, 1976 making certain amendments to the Tamil Nadu Industrial Disputes Rules, 1958.

[Placed in Library. See No. LT-11032/76.]

12.03 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Territorial Waters, Continental Shelf, Exclusive Economic Zone and other Maritime Zones Bill, 1976, which has been passed by the Rajya Sabha at its sitting held on the 10th August, 1976."

12.04 hrs.

TERRITORIAL WATERS, CONTINENTAL SHELF, EXCLUSIVE ECONOMIC ZONE AND OTHER MARITIME ZONES BILL

AS PASSED BY RAJYA SABHA

SECRETARY-GENERAL: Sir, I lay on the Table of the House the Territorial Waters, Continental Shelf, Exclusive Economic Zone and other Maritime Zones Bill, 1976, as passed by Rajya Sabha.